

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Review Application (AT) No. 03 of 2018
IN
Company Appeal (AT) (Insolvency) No. 702 of 2018

IN THE MATTER OF:

Shri Balaji Betel Nuts Pvt. Ltd.

...Appellant

Versus

Manoj Kumar Agarwal

...Respondent

Present:

For Appellant :

**Mr. Surjan Singh Shekhawat and Mr. Ravindra
Kumar Singh, Advocates**

O R D E R

28.11.2018 Having heard learned counsel for the appellant, we find no ground to review or recall the order dated 13th November, 2018 passed in '*Company Appeal (AT)(Insolvency) No. 702 of 2018*'.

The Review Application No. 03 of 2018 is accordingly dismissed.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/uk/